

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

6.

C.P. (IB)/1018(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.03.2023**

NAME OF THE PARTIES:

Praful Satra

Vs

Md Development Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Rima Desai a/w Ms. Krushi N Barfiwala and Ms. Divyanshu Gupta i/b Parinam Law Associates, Ld. Counsel for the Financial Creditor present.
Mr. Prakhar Tandon i/b Mr. Agam H Maloo, Ld. Counsel for the Corporate Debtor present.
2. Heard the Counsel and perused the records. **Reserved for orders.**

PRABHAT KUMAR
Member (Technical)

KISHORE VEMULAPALLI
Member (Judicial)